

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Registration (OA) no.681 of 1986

Jai Hind Gupta

.... applicant.

Versus

Union of India and others

... Respondents.

Connected with

1. Registration No.679 of 1986

and

2. Registration No.(OA)680/86.

Hon'ble D.S.Misra,A.M.

Hon'ble G.S.Sharma,JM.

(Delivered by Hon'ble D.S.Misra)

For orders see our order of dated passed in
Registration No.(OA) 679 of 1986(S.P.Tripathi Vs.
Union of India and others).

J. M.

J.M.

A. M.

A.M.

JS/22.8.88